

(b) whether any commission has been appointed by Government to investigate Commonwealth Games scams;

(c) the reasons for not registering a case against the contractor of the bridge that collapsed; and

(d) whether the treatment meted out to Members of Parliament during the games was proper and whether action would be taken against the person who was looking after this work?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL): (a) Yes, Sir.

(b) Government has appointed a High Level Committee under the Chairmanship of Shri V. K. Shunglu, former Comptroller and Auditor General of India to look into the organizing and conduct of the Commonwealth Games, 2010 including alleged irregularities and recommending action on the same.

(c) Government of National Capital Territory of Delhi (GNCTD) had constituted an Enquiry Committee for investigating the cause of the collapse of the deck of Foot Over Bridge near Jawahar Lal Stadium. The report of the Committee has been received and the same is being examined by the GNCTD.

(d) The Organizing Committee, Commonwealth Games 2010 has informed that Members of Parliament, who came to witness the Games, were accorded proper treatment.

Insult of wrestling coach

†2624. SHRI AVINASH RAI KHANNA: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether it is a fact that the news of insult done to the coach of Sushil Kumar by the Minister of Youth Affairs and Sports has been published in each newspaper of the country; and

(b) if so, the reaction of Government and the plan being formulated by Government to stop the recurrence of such incidents?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL): (a) and (b) Some sections of the print media carried this news, which was a complete distortion of the facts. No disrespect whatsoever was shown to the coach of Sushil Kumar.

Stolen equipments from CWG village

2625. SHRI R.C. SINGH: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

†Original notice of the question was received in Hindi.

(a) whether it is a fact that various costly installations and equipments that have been put in place in and around Commonwealth Games Village are being stolen systematically as soon as the Games closed and the Village vacated;

(b) if so, the details thereof;

(c) whether Government conducted any inquiry into the incidents;

(d) if so, the details thereof;

(e) whether Government was able to fix the responsibility on the erring officials; and

(f) if so, the details of the measures taken against them and also the measures taken to protect the remaining equipments?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL): (a) and (b) Organizing Committee, Commonwealth Games 2010 has informed that there is total security and all items are being taken out of the Commonwealth Games Village, after due verification.

(c) to (f) Do not arise.

National Sports Development Fund

2626. SHRI NAND KUMAR SAI: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the composition of National Sports Development Fund (NSDF) and the details of grants so far received by it from Government since its inception year-wise;

(b) whether contribution to NSDF is exempted from payment of income-tax;

(c) if so, the details thereof; and

(d) the details of sports persons to whom funds have been sanctioned till date along with the names of the sports persons who have been sanctioned funds in advance for training-cum-competition programme for 2010 Commonwealth Games?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL): (a) The National Sports Development Fund (NSDF) consists of contributions from non-Government sources, public and private sector undertakings, State Governments, private individuals, etc., and matching contribution from the Government of India. The details of grant-in-aid received from Government of India are given in the Statement-I (*See below*).